Tender for supply of gold coins

984. SHRI M.P. ACHUTHAN:

SHRI D. RAJA:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether it is a fact that the Department of Posts has floated a tender for supply of gold coins on sale, if so, the details thereof;
- (b) whether it is a fact that this action is against the directive of RBI and assurances from the Finance Minister to restrict the sale of gold; and
 - (c) if so, the action taken to revoke this tender?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHRIMATI KRUPARANI KILLI): (a) to (c) Department of Posts had floated a tender on 06.11.2013 for supply of gold coins on sale or return basis for sale through Post Offices. RBI circular dated 14.08.2013 has only prohibited the import of gold in the form of coins or medallions. Department of Posts was not importing gold coins or medallions for sale. The tender was only for retail sale of gold coins on behalf of business partner. However, in pursuance of the spirit of RBI circular dated 14.08.2013, the Department has since decided to cancel the aforesaid tender and the tender stands cancelled *vide* notice dated 18.11.2013.

Participation in international internet governance fora

- 985. SHRI BHUPENDER YADAV: Will the MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:
- (a) the extent of India's participation in international internet governance for such as for ICANN, WIPO, ITO and IGF;
- (b) whether Government has inculcated any aspects of the agenda in consideration of any of the aforementioned fora in the past five years; and
 - (c) if so, the details thereof and if not, the reasons therefor?